

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 3<sup>rd</sup> November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6331/A.### Mr. Nilo Kheka S. Chishi, Bench Asstt-cum-DSA, O/o the District & Sessions Judge, Kohima (Nagaland) is **exempted** from attending the training programme, on the recent applications developed and launched by the eCommittee, scheduled to be held **on 10 – 11 November, 2018 in the Delhi Judicial Academy, New Delhi.**

No.HC.VII-167 (Pt.-IV)/2014/6332/A.### Hon'ble the High Court has been pleased to **nominate** Mr. Francis Sote, Systems Officer, Gauhati High Court, Kohima Bench, Kohima (Nagaland) to participate in the training programme, on the recent applications developed and launched by the eCommittee, scheduled to be held **on 10 – 11 November, 2018 in the Delhi Judicial Academy, New Delhi** in place of Mr. Nilo Kheka S. Chishi.

The nominated participant will be entitled to TA & DA as admissible under the Rules.

Mr. Sote is to attend the programme accordingly.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6333 - 6344/A dated 03.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Delhi Judicial Academy, New Delhi. (in reference to Notification No. HC.VII-167(Pt.-IV)/2014/6201/A, dated 1<sup>st</sup> Nov., 2018)
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima. *He is requested to inform the concerned staff accordingly.*
6. The Principal District & Sessions Judge, Kohima.
7. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India (in reference to Notification No. HC.VII-167(Pt.-IV)/2014/6201/A, dated 1<sup>st</sup> Nov., 2018)
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. CA to the Registrar General, Gauhati High Court, Guwahati.
10. Mr. Nilo Kheka S. Chishi, Bench Asstt, O/o the District & Sessions Judge, Kohima, Nagaland
11. Mr. Francis Sote, Systems Officer, Gauhati High Court, Kohima Bench, Kohima

It is for information of the nominated participant that his boarding and lodging will be provided at the Delhi Judicial Academy. He is requested to send his travel itinerary to the CPC, Gauhati High Court, Guwahati ([cpc-asm@ajj.gov.in](mailto:cpc-asm@ajj.gov.in)) immediately.

12. Office file.

  
**Registrar (Judicial)**